

Annexure-5

Name of the corporate debtor: SKS Textile Limited ; Date of commencement of liquidation: 05.01.2024; List of stakeholders as on: 05.03.2024

List of operational creditors (Government Dues)

Sl. No.	Details of Claimant		Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues that may be set-off	Amount of claim rejected	Amount of claim under verification	Remarks , if any
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by lien or attachment pending disposal	Whether lien / attachment removed? (Yes/No)					
1	Good and Service Tax Department	Ministry of Finance	14-02-2024	25,88,530	25,88,530	Interest u/ s. 50 (FY 2017-18 and FY 2019-20) and DRC 07 (FY 2018-19)	NA	NA		25,52,582			The Claim of Rs. 25,52,582/- pertains to Order passed in Form DRC 07 for FY 2018-19. The same can be reduced by filing Appeal against the said order